

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2005/11770/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
Presiding officer, MACT No. 3,  
Kamrup (M), Guwahati.

Dated Guwahati, the 5<sup>th</sup> December, 2022.

Sub:- **Casual Leave.**

Ref:- Letter No.MACT No. 3/2022/995 dtd. 30.11.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave for 4 days from 12.12.2022 to 15.12.2022 along with station leave permission from the evening of 10.12.2022 till the morning of 16.12.2022**, has been granted. The Presiding officer/Member, STAT & MACT No. 1, Kamrup(M), Guwahati and in his absence the Member, MACT No. 2, Kamrup(M), Guwahati would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2005/11771/ dated** , 05-12-2022

Copy to.

1. The Presiding officer/Member, STAT & MACT No. 1, Kamrup (M), Guwahati.
2. The Member, MACT No. 2, Kamrup(M), Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
Kole